

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 15/111/2010
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 1.08.2016

NAME OF THE COMPANY: Sh. Sanjiv Bhavani & Ors.

V/s.

M/s. Infotechics India Ltd. & ors.

SECTION OF THE COMPANIES ACT: 111


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	ABHAY PRATAP SINGH	Adv] PETITIONER	[Signature]
2.	ASHOK K. TAJANI			

ORDER

Learned counsels for the petitioner states that pleading are complete and the matter be listed for arguments. The Respondent if so desires may join proceedings.

List for arguments on 1.9.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

Dated: 01/08/2016
(Vidya)